

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 3083 –JK (LD ) of 2025**

**DATED:- 13 - 03 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

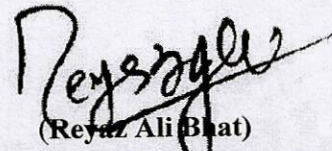
Secretary to Government

Dated:- 13 – 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer





**Annexure to the Government Order No. 3083 -JK(LD) of 2025 dated 13.03.2025.**

S.No	Particulars of the case	Name of Officer (OIC)	Phone no. and E mail ID
1	Sanjeev Parihar Vs UT of JK and others in WPC No.301/2025 CM No.605/2025	Karan Gupta ARCS Block R.S Pura in the Office of Deputy Registrar (Agri) Cooperative Societies Jammu	7889597054 karangupta5912@gmail.com
2	Lalit Singla vs UT of JK and others in WPC No.1404/2024	Ashok Kumar ARCS (HQ) in the Office of Joint Registrar (Audit) Cooperative Societies Jammu	8491997510 ask.nov10@gmail.com
3.	Sudershan Kumar vs UT of JK and others in WPC No.29/2024	Kushal Sohaal Senior Auditor in the Office of District Audit Officer Cooperative Societies Jammu	8860148071 kushalsohaal@gmail.com
4.	Rajendra Prakash vs JAKFED th. UT of JK and others in WPC No.2460/2022	Ashok Kumar ARCS (HQ) in the Office of Joint Registrar (Audit) Cooperative Societies Jammu	8491997510 ask.nov10@gmail.com
5	Pallavi associate vs Suraya Jabeen M.D JAKFED and others in WPC No.2336/2029 CCP S no.67/2024	Devansh Sharma ARCS Satwari in the Office of Deputy Registrar (Agri) Coope Societies Jammu	9419226714 devanshamit1@gmail.com
6	Nazir ahmad wani vs UT of J&K and others in WPC No.2706/2024	Karan Gupta ARCS Block R.S Pura in the Office of Deputy Registrar (Agri) Cooperative Societies Jammu	7889597054 <u>karangupta5912@gmail.com</u>
7	Sat Pal Verma V/s Sanjeev Verma and Ors. in CCP(S) No.161/2024 in WP(C) No.3113/2023	Ashok Kumar ARCS (HQ) in the Office of Joint Registrar (Audit) Cooperative Societies Jammu	8491997510 ask.nov10@gmail.com
8	Tejbir Singh v/s Arun Kr. Mehta Chief Secy. UTof J&K in CCP(S) No.105/22	Avishake Raina, Sr. Auditor, Distt. Ramban	9797518845 Avishakeraina511@gmail.com
9	Rajesh Kumar Grover & others V/s UT of J&K and others in WP(c) No 572/2024	Simranjit Kour, ARCS (HQ) to DRCS (Agri) Jammu	8899981672 Simranjit.kour@icloud.com
10	Mangu Ram Gupta v/s UT of J&K and Ors. in CCP(S) No.196/22 In WP(C) No. 2031/2019	Devansh Sharma ARCS Satwari in the Office of Deputy Registrar (Agri) Coope Societies Jammu	9419226714 devanshamit1@gmail.com
11	Bashir Ahmed Thakur v/s Liquidator JAKFED in CPSW No. 841/2017 in SWP No. 585/2016	Zaid Bin Shamas, ARCS Srinagar.	6006900762



12	Bashir Ahmed Thakur v/s Additional Registrar Coop. Societies Jammu. In CCPS No. 459/2022 in SWP No. 887/2017	Zaid Bin Shamas, ARCS Srinagar	6006900762
13	Mohd. Taseen Dar v/s Secretary Cooperation and Ors. CCPS No. 431/2022	Abdul Mujeed Dalal, Sr. Auditor, O/o Joint Registrar (Audit) Cooperative Societies Kashmir	8494046416
14	Ranbir Singh Manhas v/s JAKFED in SWP No. 891/2013	Karan Gupta ARCS Block R.S Pura in the Office of Deputy Registrar (Agri) Cooperative Societies Jammu	7889597054 <a href="mailto:karangupta5912@gmail.com">karangupta5912@gmail.com</a>
15	Suresh Kumar Angral v/s UT of J&K in WP( C ) No. 2559/23	Shahaba Khanam, Sr. Auditor, O/o Joint Registrar, Audit Jammu	9682653396
16	Anil Gupta and others V/S UT of J&K & others in WP(C) No. 2086/2024	Shahaba Khanam, Sr. Auditor, O/o Joint Registrar, Audit Jammu	9682653396

